

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**EXECUTION PETITION NO. 1 OF 2019 &
IA NO. 1682 OF 2019**

Dated : 11th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

Lanco Kondapalli Power Ltd.

...Petitioner(s)

Vs.

**Southern Power Distribution Company
of Andhra Pradesh Ltd. & Ors.**

...Respondent(s)

Counsel for the Petitioner(s) : Mr. Shashwat Kumar
Mr. Naman Mittal
Mr. Rahul Chouhan

Counsel for the Respondent(s) : Mrs. Swapna Seshadri for R-1 to 4
Mr. Harsh Peechara
Mr. Ashish T. for R-3 & 4

ORDER

Learned counsel for Appellant may file affidavit of service within a week, i.e. on or before 18.09.2019.

List the matter on **25.09.2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/mkj